Through FAX

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XXII(6)/NJA	/I/2018-19/Apptt
Letter No.	/Apptt.
Dated:	

To,

The Director,

National Judicial Academy, Bhadbhada Road, P.O.—Suraj Nagar, Bhopal — 462044 (M.P.).

Sub.:- Regarding nominations of Judicial Officers for NJA Programme for the Academic Year 2018-19 from October, 2018 to April, 2019.

Ref.:- Your letter no. NJA/Dir./Ac.Prog./2018-19/3822 dated 30.08.2018.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart for the Academic Year 2018-19 from October, 2018 to April, 2019 in the following manner:-

Pro g. No.	Program me Date	Name of the Programme	Nature of Programme	Participants to be nominated	Participants' Name
P- 1125	12-14 Oct., 2018 (03 days)	Refresher Course for CBI Courts	Special	CBI Court Judges	 (i) Sri Sunil Kumar Singh No 2, A.J.Ccum-Spl. Judge, C.B.I. (A.H.D. Scam), Ranchi and (ii) Sri Rajkamal Mishra, A.D.Jcum-Spl. Judge, .CB.I., Dhanbad.
P- 1126	12-16 Oct.,2018 (05 days)	Refresher Course for Family Courts	Special	Family Court Judges	 (i) Sri Yogeshwar Mani, Pr. Judge, Family Court, Bokaro and (ii) Sri Brajesh Kumar Gautam, Pr. Judge, Family Court, Ranchi.
P- 1129	02-04 Nov.,2018 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	 (i) Sri Lolarak Dubey, A.D.J., Gumla and (ii) Sri Santosh Kumar No 2, A.J.Ccum-Spl. Judge, A.C.B., Ranchi.
P- 1130	16-22 Nov.,2018 (07 days)	Orientation Programme for Junior Division Judges	Regular	Junior Division Judges	 (i) Sri Parth Sarthi Ghosh, S.D.J.Mcum-P.M. (J.J. Board), Hazaribagh and (ii) Sri Chandra Bhanu Kumar, S.D.J.Mcum-Civil Judge (Jr. Div.)-cum-Judge I/c, Bokaro (Bermo at Tenughat).
P- 1143	07-09 Dec.,2018 (03 days)	Refresher Course for Labour Courts	Special	Presiding Officers of Labour Courts	(i) Sri Syed Matloob Hussain, P.O., Labour Court, Hazaribagh and (ii) Sri Rajendra Bahadur Pal,

					P.O., Labour Court, Deoghar.
P- 1144	07-09 Dec.,2018 (03 days)	National Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	Regular	Principal District & Sessions Judges	 (i) Sri Shiv Sharan Dubey, Pr. District & Sessions Judge, Saraikela and (ii) Sri Abhay Kumar Sinha, Pr. District & Sessions Judge, Khunti.
P- 1147	04-10 Jan., 2019 (07 days)	Orientation Programme for Junior Division Judges	Regular	Junior Division Judges	 (i) Sri Abhishek Kumar, Railway Judicial Magistrate, Ranchi and (ii) Sri Shashi Bhushan Sharma, S.D.J.Mcum-Judge I/c, Dhanbad.
P- 1151	08-10 Feb.,2019 (03 days)	Refresher Course for Commercial Court	Special	Commercial Court Judges	 (i) Sri Alok Kumar Dubey, A.D.Jcum-P.O., Commercial Court, Dhanbad and (ii) Sri Radha Krishan, A.D.Jcum- P.O., Commercial Court, Jamshedpur.
P- 1154	01-07 Mar.,2019 (07 days)	Orientation Programme for Junior Division Judges	Regular	Junior Division Judges	 (i) Sri Pratap Chandra, S.D.J.Mcum-Judge I/c-cum-P.M (J.J. Board), Dumka and (ii) Sri Manoranjan Kumar No. III, Railway Judicial Magistrate, Sahebganj.
P- 1155	08-10 Mar.,2019 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	 (i) Sri Rama Kant Mishra, A.D.J., Chaibasa and (ii) Sri Sanjay Kumar Singh No1, A.D.J., Hazaribagh.
P- 1157	22-24 Mar.,2019 (03 days)	Refresher Course on PML Act	Special	Judges presiding over PMLA Courts	(i) Sri Pradeep Kumar, A.J.Ccum-Spl. Judge, C.B.I. (A.H.D. Scam), Ranchi and (ii) Sri Anil Kumar Mishra No1, A.J.Ccum-Spl. Judge, C.B.I. (Other than A.H.D.), Ranchi.
P- 1159	05-07 Apr.,2019 (03 days)	Workshop for Additional District Judges	Regular	Additional District Judges	 (i) Sri Sanjay Kumar Upadhyay, A.D.J., Godda and (ii) Sri Shesh Nath Singh, A.D.J, Jamshedpur.
P- 1161	12-14 Apr.,2019 (03 days)	Training of Trainers for SJAs	Regular	Directors and Faculty Members of SJAs	 (i) Sri Gautam Kumar Choudhary, Director, Judicial Academy Jharkhand, Ranchi and (ii) Sri Rajesh Sharan Singh, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi.

This is for your information and needful.

Ju 5/103/18

Yours faithfully, Sd/- **J.P. Singh** Registrar (Administration)

Dated Ranchi the 18 09 9018

Memo No. 3929 /Apptt.

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Dhanbad / Gumla / Hazaribagh / Khunti / Deoghar / Saraikela / Jamshedpur / Dumka / Sahebganj / Chaibasa and Godda for information & needful / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this

Court's website / Persons concerned for information and needful.

Registrar (Administration)